

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA  
Unstarred Question No. +3782  
To be answered on Friday, March 24, 2017/Chaitra 3, 1939 (Saka)  
Loan Waiver and Relief Scheme

3782. +SHRI PRABHUBHAI NAGARBHAI VASAVA:

Will the Minister of FINANCE be pleased to state:

- (a) The total funds spent on loan waiver and loan relief schemes in the country, State/UT-wise including Gujarat during the year 2014-15, 2015-16 and the current year;
- (b) whether the Government of Gujarat has urged to include those farmers in these schemes who had repaid their loans before February, 2014 and 2015
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

The Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) to (d) : No Loan waiver or loan relief scheme was implemented by the Government during the years 2014-15, 2015-16 and the current year.

The Agricultural Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS, 2008) was announced in the Union Budget 2008-09 and detailed guidelines for ADWDRS, 2008 were issued on 28.5.2008. The debt waiver portion of the ADWDRS, 2008 was closed by its due date i.e. 30.6.2008, while the debt relief portion of the Scheme was extended till 31.12.2009 and further upto 30.6.2010. The Scheme benefitted 3.73 crore farmers to the extent of Rs. 52,259.86 crore.